

Sixteenth Loksabha

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Title: Introduction of the National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2017.

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): I beg to move for leave to introduce a Bill further to amend the National Capital Territory of Delhi Laws (Special Provisions) Second Act, 2011.

HON. SPEAKER: The question is:

“That leave to introduce a Bill further to amend the National Capital Territory of Delhi Laws (Special Provisions) Second Act, 2011.”

*The motion was adopted.*

SHRI HARDEEP SINGH PURI: Madam, I introduce the Bill.

HON. SPEAKER: Today, we will not take up ‘Zero Hour’. Cyclone Ockhi is a very important subject which has come for discussion under Rule 193.

... (Interruptions)

**श्री मोहम्मद सलीम (रायगंज) :** महोदया, यह बहुत गंभीर मामला है। माननीय गृह मंत्री जी सदन में मौजूद हैं।... (व्यवधान)

**माननीय अध्यक्ष :** आप बैठ जाएं। अगले कार्य दिवस में आप अपनी बात कह सकते हैं।

मैं जानती हूँ कि 193 के अंतर्गत श्री पी.आर. सुन्दरम का नाम बैलेट में था, लेकिन कुछ प्राथनाएं आई हैं। उनका भी सम्मान कर रहे हैं, इसके लिए आपका धन्यवाद।

श्री पी.आर. सुन्दरम के स्थान पर श्री के.सी. वेणुगोपाल चर्चा को शुरू करेंगे। मैंने यह भी स्वीकार किया है कि चर्चा में भाग लेने वाले दूसरे स्पीकर आप होंगे। So, I think we should proceed ahead. Venugopal ji, you can begin your speech with a note of thanks to Shri P.R. Sundaram.

SHRI K.C. VENUGOPAL (ALAPPUZHA): I wish to thank him but as far as notice for discussion on Cyclone Ockhi is concerned, mine was the first notice.

HON. SPEAKER: I turned the ballot. It was his notice which was selected.

... (*Interruptions*)

SHRI K.C. VENUGOPAL : Okay, Madam. I thank you for giving me this opportunity. ...  
(*Interruptions*)

HON. SPEAKER: You should thank him also. That is always a good gesture.